

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(CAA) 27/230-232/MB/2017

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: TrambakPolypackPvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

CP(CAA) 27/230-232/2017

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Ld. Counsel for the Petitioner present. Ld. Counsel for the Petitioner
request for adjournment.

Prayer allowed. List on 28.11.2018.

Sd/-

RAVIKUM AR DURAISAM Y
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)